

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 1197
TO BE ANSWERED ON 07.12.2015**

Dilution of Provision of Bill

1197. SHRIMATI VANAROJA R.:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has convened a meeting of Indian Institute of Management (IIM) directors to negotiate and possible dilute some controversial provision of proposed bill that gives the Government sweeping powers over the premier institutions;
- (b) if so, the details thereof;
- (c) whether the Government had also sought feedback on the said Bill; and
- (d) if so, the details thereof?

**A N S W E R
MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)**

(a) & (b): A consultation meeting was held on 9th October 2015 with the Directors of Indian Institutes of Management (IIMs) to discuss and get feedback on the provisions of the proposed IIM Bill.

(c) & (d): The draft Bill was posted on the website of this Ministry and feedback was received from all stakeholders including general public suggesting changes in various provisions of the draft Bill.
